

to the Railway employees and in spite of categorical order of the Government of India in this regard -when National Front was in power-the railwaymen, who were victimised under Rule 14 (2) have not been reinstated. They are suffering. They are on hunger strike. I draw the attention of the Government to redress their grievance so that they need not take recourse to a more strong agitation.

MR. SPEAKER: This unlisted business has continued for one-and-a-half hours. It is time to take up other listed item.

13.30 Hours

PAPERS LAID ON THE TABLE

Annual Report and Annual Accounts of Nehru Institute of Mountaineering Uttarakashi for 1990-91 etc.

[English]

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS AND MINISTER OF STATE IN THE MINISTRY OF DEFENSE (SHRI S. HAN KUMAR) : Sir, on behalf of Shri Prad Pawar, I beg to lay on the Table—

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the Nehru Institute of Mountaineering, Uttarkashi, for the year 1990-91.
- (ii) A copy of the Annual Account (Hindi and English versions) of the Nehru Institute of Mountaineering, Uttarkashi, for the year 1990-91 together with Audit Report thereon.
- (2) A statement (Hindi and English versions) showing reasons for delay in laying the paper mentioned at (1) above. [Placed in Library, See No-LT-1626/92.]

Annual Report of and Review on the working of the Indian Statistical Institute Calcutta for 1990-91 ETC.

THE MINISTER OF STATE OF THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION (SHRI H.R. BHARDWAJ): Sir, I beg to lay on the Table—

- (1) (i) A Copy of the Annual Report (Hindi and English versions) of the Indian Statistical Institute, Calcutta, for the year 1990-91 along with Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Indian Statistical Institute, Calcutta, for the year 1990-91.
- (2) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above [Placed in Library, See No.LT -1627/92]

Annual Report Annual Accounts and Review on the Working of the Marine Products Export Development Authority, Kochi for 1990-91

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI SALMAN KHURASHEED) : Sir on behalf of Shri P. Chidambaram, I beg to lay on the Table —

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the Marine Products Export Development Authority, Kochi for the year 1990-91 under subsection (3) of section 22 of the Marine Products Exports Development Authority Act, 1972.
- (ii) A copy of the Annual (Accounts Hindi and English versions) of the Marine Products Export Development Authority, Kochi, for the year 1990-91 together with Audit Report thereon.

- (iii) A copy of the Review (Hindi and English versions) by the Government on the working of the Marine Products Export Development Authority, Kochi, for the year 1990-91.
- (2) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above. [Placed in Library, See LT.No 1628/92]
- (3) A copy of the Detailed Demands for Grants (Hindi and English versions) of the Ministry of Commerce for the year 1992-93 [Placed in Library, See LT.No 1629/92]

Annual Report and Review on the Working of Export Promotion Council, New Delhi for 1990-91 etc.

[*Translation*]

THE MINISTER OF STATE OF THE MINISTRY OF TEXTILES (SHRI ASHOK GEHLOT): I beg to lay on the table -

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the Apparel Export Promotion Council, New Delhi, for the year 1990-91 along with audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Apparel Export Promotion Council, New Delhi, for the year 1990-91
- (2) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above. [Placed in Library, See LT No 1630/92]
- (3) (i) A copy of the Annual Report (Hindi and English versions) of the Handloom Export Promotion Council, Madras, for the year

1990-91 along with Audited Accounts.

- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Handloom Export Promotion Council, Madras, for the year 1990-91.
- (4) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above. [Placed in Library See LT No.-1631/92]
- (5) (i) A copy of the Annual Report (Hindi and English versions) of the Central Silk Board, Bangalore, for the year 1989-90 under section 12(A) of the Central Silk Board Act, 1948.
- (ii) A copy of the annual Accounts (Hindi and English versions) of the Central Silk Board, Bangalore, for the year 1989-90 together with Audit Report thereon under sub-section (4) of section 12 of the Central Silk Board Act, 1948.
- (iii) A copy of the Review (Hindi and English versions) by the Government on the working of the Central Silk Board, Bangalore, for the year 1989-90.
- (6) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (5) above. [Placed in Library See LT 1632/92]
- (7) (i) A copy of the Annual Report (Hindi and English versions) of the Wool Research Association Thane, for the year 1990-91 along with Audited Accounts.
- (ii) A copy of the (Hindi and English versions) by the Government on the working of the Wool Research